NATIONAL COMPANM LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 56/16	IA 145/17 in TP 48/17	For compliance of balance objections in Form-5.	433(e) / 433(f)	Maithan Ceramic Ltd. Vs Benaka Sponge Iron Pvt. Ltd.

SL. NO. NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. LAKSHMI MENON 9880073412 Respondent

KAR 1036/14

ORDER

Counsel for Respondent is present. Counsel for Petitioner is absent. No representation for Petitioner. IA 145/17 is taken up today. Objection not filed. No representation on behalf of opposite party in IA 145/17. Time extended on cost of Rs. 500/- List it on 01.02.2018.

Member (T)

Member (J)